

RCBS Realty Private Limited
List of Financial Creditor (Form - C)

Sr. No	Name of Creditors	SHARE	Total Claim Amount Amount in Rs.	Principal Amount Amount in Rs.	Interest Amount Amount in Rs.	Admitted Claim Amount	Claim amount not Admitted	Security interest	Status	Remark	SECURED/ UNSECURED
1	Dipak Bhadra	8.54%	4277479	28,00,000	14,77,479	2800000	14,77,479	Nil	ADMITTED	Since no supporting documents provided in order to substantiate the interest rate charged between the Corporate Debtor	Unsecured
2	Anita Ranjan	10.27%	3366648	33,66,648	-	3366648	-	Nil	ADMITTED	-	Unsecured
3	PNB Housing Finance Ltd.	30.80%	10099278	1,00,99,278	-	10099278	-	DF 10B, Bloack C1, 2nd Floor, Shree Krishna Garden, Dwarka Bldg., Kolkata-700085	ADMITTED	However, no charge created on MCA's portal, hence considered as unsecured relying on the Judgment passed by Hon'ble NCLAT in the matter of Indiabulls Housing Finance Ltd vs Samir Kumar Bhattacharva	Unsecured
4	Tejpal Singh Bagga	0.90%	2095000	20,95,000	-	2,95,000	18,00,000	Nil	ADMITTED	The claim amount of Rs. 18,00,000/- has been kept under abeyance in view of the criminal complaint filed by the witness of the said agreement, read with the judgement passed by the Hon'ble Supreme Court in	Unsecured
5	Atri Ganguly	2.21%	725000	7,25,000	-	725000	-	Nil	ADMITTED	-	Unsecured

